

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 140 OF 2019 &**  
**IA NOS. 159 & 160 OF 2019**

**Dated : 5<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Limited ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Zehra Khan

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1

Mr. Ankit Goel

Mr. Rajesh Haldia for R-2

**ORDER**

List the matter for hearing on **05.12.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**